

**Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016**

**Name of the corporate debtor: IRISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of liquidation: 21<sup>st</sup> September, 2022; List of stakeholders as on: 13-04-2023**

(Amount in ₹)

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remark, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs				699627				NA	
2	Liquidation costs incurred till date				465275				NA	
3	Secured financial creditors								1	
4	Unsecured financial creditors								2	
5	Operational creditors (Workmen)								3	
6	Operational creditors (Employees)								4	
7	Operational creditors (Government Dues)	1	7262103	1	7262103				5	Admitted on provisional basis
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	1359139	1	1359139				6	Admitted on provisional basis
9	Other stakeholders, if any (other than financial creditors and operational creditors)								7	
<b>Total</b>		<b>2</b>	<b>8621242</b>	<b>2</b>	<b>9786144</b>					

**Annexure-1**

**Name of the corporate debtor: IRIISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of liquidation: 21st September, 2022; List of stakeholders as on: 13-04-2023**

**List of secured financial creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted						

**Annexure-2**

**Name of the corporate debtor: IRIISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of liquidation: 21st September, 2022; List of stakeholders as on: 13-04-2023**

**List of unsecured financial creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					

**Annexure-3**

**Name of the corporate debtor: IRIISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of liquidation: 21<sup>st</sup> September, 2022; List of stakeholders as on: 13-04-2023**

**List of operational creditors (Workmen)**

(Amount in  
₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					

**Annexure-4**

**Name of the corporate debtor: IRIISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of liquidation: 21<sup>st</sup> September, 2022; List of stakeholders as on: 13-04-2023**

**List of operational creditors (Employees)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					

**Annexure-5**

**Name of the corporate debtor: IRISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of liquidation: 21<sup>st</sup> September, 2022; List of stakeholders as on: 13-04-2023**

**List of operational creditors (Government Dues)**

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Rajesh Kumar, O/o Dy. Excise & Taxation Commissioner (ST) Faridabad (East)	Excise & Taxation Commissioner	15-10-2022	72,62,103	72,62,103	Government Dues	Nil	-	84.23	-	-	-	-	Admitted on provisional basis

**Annexure-6**

**Name of the corporate debtor: IRISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of liquidation: 21<sup>st</sup> September, 2022; List of stakeholders as on: 13-04-2023**

**List of operational creditors (other than Workmen, Employees and Government Dues)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks,if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	SWIFTMAIL COMMUNICATIONS LIMITED	03/11/2022	13,59,139	13,59,139	Operational Debt	Nil	-	Nil	15.77	-	-	-	-	Admitted on provisional basis

**Annexure-7**

**Name of the corporate debtor: IRIISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of liquidation: 21<sup>st</sup> September, 2022; List of stakeholders as on: 13-04-2023**

**List of other stakeholders, if any (other than financial creditors and operational creditors)**

(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted